

CP.No.170/00032/2017(OA.No.1738-39/2015/CAT/Bangalore Bench  
**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**BANGALORE BENCH**

**CONTEMPT PETITION NO.170/00032/2017 IN ORIGINAL APPLICATION**  
**NO.1738-1739/2015**

**DATED THIS THE 23<sup>rd</sup> DAY OF JULY, 2018**

**HON'BLE DR.K.B. SURESH, MEMBER (J)**  
**HON'BLE SHRI DINESH SHARMA, MEMBER (A)**

1. Shri H.M.Shivaboraiah  
S/o.Shri Muniyappa  
Aged about 55 years  
Working as Education Officer  
Central Board for Workers' Education  
Ministry of Labour and Employment, Govt. of India  
Office at No.48, 1<sup>st</sup> Floor  
Karmik Kalyan Bhavan  
Mathikere Main Road  
Yashavanthpur, Bangalore-560 022.

Residing at No.13 & 14, Flat No.GF 101  
Mallige Apartment, 3<sup>rd</sup> Cross  
Devaraj Urs Layout  
Behind New Horizen School  
Nagadevanahalli  
Bengaluru-560 056.

2. Shri.M.R.Deshpandye  
S/o Late Venkat Rao  
Aged about 44 years  
Working as Education Officer  
Central Board for Workers' Education  
Ministry of Labour and Employment, Govt. of India  
Office at No.48, 1<sup>st</sup> Floor  
Karmik Kalyan Bhavan  
Mathikere Main Road  
Yashavanthpur, Bangalore-560 022.

Residing at No.402, Bilad Dynasty  
Behind Bethasda Church  
Kengeri Upanagara  
Bengaluru-560 060.

... Applicants

(By Advocate Shri K.Ananda)

Vs.

1. Sri.K.Lakshmareddy

The Chairman  
Central Board of Workers' Education  
Room No.21, Jamnagar House  
Man Singh Road  
New Delhi-110011.

2. Sri Suresh Singh  
The Director  
Central Board of Workers' Education  
North Ambazari Road  
Near V.N.I.T.Gate  
Nagpur-440033.

...Respondents

(By Advocate Shri M.Rajakumar)

ORDER (ORAL)

(PER HON'BLE DR.K.B.SURESH, MEMBER (J))

Since the order has been reviewed suo motu and an order passed therein, the  
CP is now dismissed. Notices are discharged.

(DINESH SHARMA)  
MEMBER(A)

(DR. K.B. SURESH)  
MEMBER (J)

/ps/

**Annexures referred to by the petitioner in CP.170/00032/2017(OA.1738-39/2015)**

Annexure-C1: Copy of the order dtd.06.09.2016 passed in OA.No.1738&39/2015

Annexure-C2: Copy of the corrected order dtd.28.09.2016 passed in  
OA.No.1738&39/2015

Annexure-C3: Copy of the representation dtd.16.09.2016 submitted by the  
petitioners.

**Annexures with counter affidavit:**

Annexure-CR1: Copy of the DoPT OM dtd.3.8.2010

Annexure-CR2: Copy of the order dtd.14.06.2017

**Annexures with rejoinder:**

Annexure-C4: Copy of the Modified Assured Career Progression Scheme

Annexure-C5: Copy of the representation dtd.31.1.2013 submitted by one  
Sri.Appukuttan

Annexure-C6: Copy of the letter dtd.28.2.2013 issued by the then Additional  
Director of Respondent Board

Annexure-C7: Copy of the Promotion Order dtd.30.3.2011

Annexure-C8: Copies of the order dtd.3.4.2017 issued by the respondent Board.

**Documents with Memo dtd.01.06.2018:**

Document No.1: Statement of pay fixation of one Shri A.Bandopadhyaya by CBWE,  
Nagpur

Document No.2: Statement of pay fixation of one Shri S.M.Nasir by CBWE, Nagpur

Document No.3: Statement of pay fixation of one Shri P.Moorthy by CBWE,  
Madurai

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